

F. No. J-11015/2/2019-Judicial  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 25<sup>th</sup> September, 2019

**ORDER**


The President is pleased to engage **Shri Jang Bahadur Khan**, Advocate as Additional Standing Government Counsel for District & Subordinate Courts, Jaipur (Metropolitan), as shown in the table below, with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

**District & Subordinate Courts, Jaipur (Metropolitan)**  
**Additional Standing Govt. Counsel**

Name of Advocate (Shri)	Contact details	Enrollment number
Jang Bahadur Khan	Plot No. Durgapole Gate ke pass, Imam Chowk, Pathano Ka Mohalla, Ward No. 28, Chomu, Jaipur-303702, Rajasthan Mob: 9785426750 Email: jangbahadur85@yahoo.com	R/1225/2012

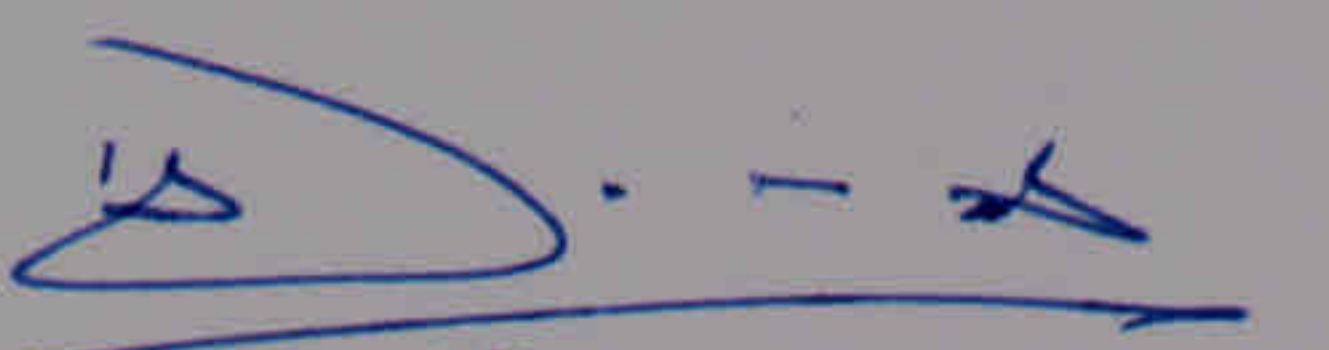
2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The District Judge, City & Civil Courts, Jaipur (Metropolitan).
6. Shri Surendra Singh Naruka, Standing Govt. Counsel for District & Subordinate Court, Jaipur (Metropolitan).
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.

  
(D. Srinivas)  
Section Officer (Judicial)  
Tel. 011-23384945  
Email: judicial-dla@nic.in